CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram: Dr. Pramod Deo, Chairperson Shri V. S. Verma, Member

Shri M. Deena Dayalan, Member

No. L-1/44/2010-CERC

Date of Order: 28.3.2013

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period April,2013 to June,2013 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission

Charges and Losses) Regulations, 2010 as amended.

And

In the matter of:

1. National Load Despatch Centre, New Delhi

2. Central Transmission Utility, New Delhi

...... Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State

Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing

Regulations") came into effect from 1.7.2011.

2. National Load Dispatch Centre as the Implementing Agency has been

entrusted with the responsibility for computation of transmission charges and

losses under the Sharing Regulations for each financial year. Further,

Regulation 17 of the Sharing Regulations provides that the Implementing

Agency shall be required to provide the following information consequent to the

computation of transmission charges and losses undertaken by it:

- (a) Approved basic network data and assumptions, if any;
- (b) Zonal or nodal transmission charges for the next financial year differentiated by block of months;
- (c) Zonal or nodal transmission losses data;
- (d) Schedule of charges payable by each constituent for the future application period, after undertaking necessary true-up of costs as per these regulations and detailed procedures.
- 3. The Implementing Agency has in its letter No. POSOCO/Trans. Pricing/DICs dated 28.03.2013 submitted following information in compliance with Regulation 17 of the Sharing Regulations:
- (a) Basic network and load flow data approved by Validation Committee
- (b) Yearly Transmission Charge (YTC) details of ISTS Licensees
- (c) PoC rates and loss percentage computation details
- (d) Assumptions used for computation of PoC rates and losses
- (e) Schedule of charges payable by each Designated Inter State
 Transmission system Customers (DIC) for Q1 of year 2013-14(period April to June, 2013.)
- (f) List of assets of other non-ISTS Licensees whose assets have been certified as being used for inter-state transmission by the Regional Power Committees (RPCs) (whose transmission charges have been considered for sharing along with the ISTS)
- 4. We have examined the basic network data and assumptions, the results of the Load Flow Studies, the yearly transmission charges of the ISTS licensees and the calculation of PoC charges for generation and demand zones submitted by the Implementing Agency. We have also examined the calculation of losses on PoC basis, average losses, final % losses applicable on generation and demand zones .We find that the calculations submitted by the Implementing Agency have been done as per the Sharing Regulations and amendments thereof.

- 5. The Commission had by its order dated 25.3.2013 approved slabs of PoC rates for NEW grid and SR grid and also approved the slabs in respect of transmission losses. The Implementing Agency after computation of POC rates and transmission losses for each injection and withdrawal zone has assigned them to different tiers of slabs. We have gone through the details furnished by Implementing Agency and find the same to be in order. We approve the applicable PoC slab rates for Long Term Access and Medium Term Open Access (MTOA) in Rs./MW/Month and rates for Short -Term Open Access (STOA) in paisa per unit for each Generation (injection) zone and Demand (withdrawal) zone as per the details at Annexure-I to this order.
- 6. Similarly, we have examined the details of PoC losses in percentage for each Generation (injection) zone and Demand (withdrawal) zone and its applicable slab as per slabs approved by the Commission and have found them to be in order. We, therefore, approve the same as per the details at **Annexure –II** to this order. These average slabs for each region shall be applied based on last week's actual Regional Losses.
- 7. In exercise of power under Regulation 17(2) of Sharing Regulations, we approve the Basic Network, Load Flow, assumptions used for computation of the final PoC rates and final transmission losses, the final PoC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for the first Quarter of the year 2013-14, i.e. April to June 2013, computed by Implementing Agency. We also direct the Implementing Agency to publish zonal PoC Rates and zonal Transmission Losses and associated details that will enable a clear understanding of the calculations used for arriving at these rates, along with the

underlying network information and base load flows used, in accordance with the Regulation 17(3) of Sharing Regulations.

- 8. In order to ensure a smooth changeover for short term transaction from the existing rates to the new rates for sharing of transmission charges, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received before 1.4.2013, short-term open access charges would be payable at the rates applicable for application period Oct,2012- March,2013 (H2) of 2012-13 and for applications received on or after 1.4.2013, the short-term open access charges would be payable as per the application period i.e. from 1.4.2013 to 30.6.2013. The Implementing Agency has pointed out that in line with the application of weekly losses, the application of PoC losses for the period April to June, 2013 may be effected from 1st April, 2013. We agree to the proposal of the Implementing Agency. In keeping with the application of weekly losses, we direct that the application of the new POC loss slabs for the period April to June, 2013 would be applicable from 1st April 2013.
- 9. The Implementing Agency is directed to endorse a copy of the order to all concerned. The Implementing Agency and Central Transmission Utility shall also give wide publicity to this order through their websites.

sd/-(M. Deena Dayalan) Member sd/-(V. S. Verma) Member sd/-(Dr. Pramod Deo) Chairperson

Slabs for PoC Rates - Northern Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab Rate (Rs/MW/Month)	Slab Rate (Paisa/Unit)
1	Haryana W	109350	15.1
2	Punjab W	109350	15.1
3	Rajasthan W	109350	15.1
4	Rihand	109350	15.1
5	Uttar Pradesh W	109350	15.1
6	Uttarakhand W	109350	15.1
7	Chamera II	94350	13.1
8	Parbati III	94350	13.1
9	Singrauli	94350	13.1
10	Uttar Pradesh Inj	94350	13.1
11	Chamera 1	79350	11.1
12	Chamera Pooling Point	79350	11.1
13	Chandigarh Inj	79350	11.1
14	Chandigarh W	79350	11.1
15	Dadri	79350	11.1
16	Delhi Inj	79350	11.1
17	Delhi W	79350	11.1
18	Dulhasti	79350	11.1
19	Haryana Inj	79350	11.1
20	Himachal Pradesh Inj	79350	11.1
21	Himachal Pradesh W	79350	11.1
22	Jammu & Kashmir Inj	79350	11.1
23	Jammu & Kashmir W	79350	11.1
24	Karcham Wangtoo	79350	11.1
25	Koteshwar	79350	11.1
26	Nathpa Jhakri	79350	11.1
27	Punjab Inj	79350	11.1
28	RAAP C	79350	11.1
29	Rajasthan Inj	79350	11.1
30	Sree Cement	79350	11.1
31	Tehri	79350	11.1
32	Uri I	79350	11.1
33	Uri II	79350	11.1
34	Uttarakhand Inj	79350	11.1

Slabs for PoC Rates - Eastern Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab Rate (Rs/MW/Month)	Slab Rate (Paisa/Unit)
1	Bihar W	109350	15.1
2	Kahalgaon	109350	15.1
3	Orissa Inj	109350	15.1
4	Teesta	109350	15.1
5	DVC Inj	94350	13.1
6	DVC W	94350	13.1
7	Maithan Power Limited	94350	13.1
8	Aadhunik power	79350	11.1
9	Bihar Inj	79350	11.1
10	Farakka	79350	11.1
11	Injection from Bhutan	79350	11.1
12	Jharkhand Inj	79350	11.1
13	Jharkhand W	79350	11.1
14	Orissa W	79350	11.1
15	Sikkim Inj	79350	11.1
16	Sikkim W	79350	11.1
17	Sterlite	79350	11.1
18	Talcher	79350	11.1
19	West Bengal Inj	79350	11.1
20	West Bengal W	79350	11.1

Slabs for PoC Rates - North Eastern Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab Rate (Rs/MW/Month)	Slab Rate (Paisa/Unit)
1	Assam Inj	109350	15.1
2	Assam W	109350	15.1
3	Mizoram Inj	109350	15.1
4	Mizoram W	109350	15.1
5	Nagaland W	109350	15.1
6	Palatana	109350	15.1
7	Ranganadi	109350	15.1
8	Tripura Inj	109350	15.1
9	Meghalaya W	94350	13.1
10	Arunachal Pradesh Inj	79350	11.1
11	Arunachal Pradesh W	79350	11.1
12	Manipur Inj	79350	11.1
13	Manipur W	79350	11.1
14	Meghalaya Inj	79350	11.1
15	Nagaland Inj	79350	11.1
16	Tripura W	79350	11.1

Slabs for PoC Rates - Western Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab Rate (Rs/MW/Month)	Slab Rate (Paisa/Unit)
1	KSK Mahanadi	109350	15.1
2	Madhya Pradesh W	109350	15.1
3	Maharastra Inj	109350	15.1
4	Maharastra W	109350	15.1
5	Sasan UMPP	109350	15.1
6	Sipat	109350	15.1
7	Vindhyachal	109350	15.1
8	ACB+Spectrum Coal and Power Limited	94350	13.1
9	Balco	94350	13.1
10	Goa-WR W	94350	13.1
11	Gujarat Inj	94350	13.1
12	Jindal PowerLimited+Jindal Steel Power Limited	94350	13.1
13	Korba	94350	13.1
14	Lanco	94350	13.1
15	Mahan	94350	13.1
16	NSPCL, Bhilai	94350	13.1
17	Coastal Gujarat Power Limited	79350	11.1
18	Chattisgarh Inj	79350	11.1
19	Chattisgarh W	79350	11.1
20	D&D Inj	79350	11.1
21	D&D W	79350	11.1
22	DNH Inj	79350	11.1
23	DNH W	79350	11.1
24	EMCO Energy Limited	79350	11.1
25	Goa-WR Inj	79350	11.1
26	Gujarat W	79350	11.1
27	Madhya Pradesh Inj	79350	11.1
28	Mauda	79350	11.1
29	Sardar Sarovar Project	79350	11.1
30	Tarapur Atomic Power Station 3&4	79350	11.1
31	Vandana Vidyut	79350	11.1

Slabs for PoC Rates - Southern Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab Rate (Rs/MW/Month)	Slab Rate (Paisa/Unit)
1	Andhra Pradesh W	93219	12.86
2	Kerala Inj	93219	12.86
3	Kudankulam	93219	12.86
4	SEPL+MEPL	93219	12.86
5	Tamil Nadu Inj	93219	12.86
6	Andhra Pradesh Inj	78219	10.86
7	Tamil Nadu W	78219	10.86
8	Kerala W	78219	10.86
9	Karnataka W	78219	10.86
10	Goa-SR W	78219	10.86
11	Simhadri 2	78219	10.86
12	Goa-SR Inj	63219	8.86
13	Injection from Talcher	63219	8.86
14	Kaiga	63219	8.86
15	Karnataka Inj	63219	8.86
16	Lanco-Kondapalli	63219	8.86
17	NLC	63219	8.86
18	Pondicherry Inj	63219	8.86
19	Pondicherry W	63219	8.86
20	Ramagundam	63219	8.86
21	Vallur	63219	8.86

Slabs for PoC Losses - Northern Region (Apr'13 - Jun'13)		
SI.No.	Name of Entity	Slab w.r.t Weighted Avg
1	Rihand	High
2	Singrauli	High
3	Uttarakhand W	High
4	Chamera I	Normal
5	Chamera II	Normal
6	Delhi W	Normal
7	Dulhasti	Normal
8	Haryana W	Normal
9	Punjab W	Normal
10	Rajasthan W	Normal
11	Uttar Pradesh Inj	Normal
12	Uttar Pradesh W	Normal
13	Chamera Pooling Point	Low
14	Chandigarh Inj	Low
15	Chandigarh W	Low
16	Dadri	Low
17	Delhi Inj	Low
18	Haryana Inj	Low
19	Himachal Pradesh Inj	Low
20	Himachal Pradesh W	Low
21	Jammu & Kashmir Inj	Low
22	Jammu & Kashmir W	Low
23	Karcham Wangtoo	Low
24	Koteshwar	Low
25	Nathpa Jhakri	Low
26	Parbati III	Low
27	Punjab Inj	Low
28	Rajasthan Inj	Low
29	RAPP C	Low
30	Shree Cement	Low
31	Tehri	Low
32	Uri I	Low
33	Uri II	Low
34	Uttarakhand Inj	Low

Slabs for PoC Losses - Eastern Region (Apr'13 - Jun'13)		
SI.No.	Name of Entity	Slab w.r.t Weighted Avg
1	Kahalgaon	High
2	Sterlite	High
3	West Bengal Inj	Normal
4	Orissa Inj	Normal
5	DVC Inj	Normal
6	Injection from Bhutan	Normal
7	Farakka	Normal
8	Teesta	Normal
9	West Bengal W	Normal
10	Orissa W	Normal
11	DVC W	Normal
12	Bihar W	Normal
13	Sikkim W	Normal
14	Talcher	Normal
15	Maithon Power Limited	Normal
16	Aadhunik Power	Normal
17	Bihar Inj	Low
18	Jharkhand Inj	Low
19	Jharkhand W	Low
20	Sikkim Inj	Low

Slabs for PoC Losses - North Eastern Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab w.r.t Weighted Avg	
1	Meghalaya W	High	
2	Mizoram W	High	
3	Palatana	High	
4	Assam Inj	Normal	
5	Assam W	Normal	
6	Manipur W	Normal	
7	Meghalaya Inj	Normal	
8	Mizoram Inj	Normal	
9	Nagaland W	Normal	
10	Ranganadi	Normal	
11	Tripura Inj	Normal	
12	Arunachal Pradesh Inj	Low	
13	Arunachal Pradesh W	Low	
14	Manipur Inj	Low	
15	Nagaland Inj	Low	
16	Tripura W	Low	

Slabs for PoC Losses - Western Region (Apr'13 - Jun'13)		
SI.No.	Name of Entity	Slab w.r.t Weighted Avg
1	ACB+Spectrum Coal and Power Limited	High
2	Goa W	High
3	Jindal Power Limited+Jindal Steel Power Limited	High
4	Korba	High
5	KSK Mahanadi	High
6	Lanco	High
7	Maharashtra W	High
8	Sipat	High
9	Balco	Normal
10	Chhatisgarh Inj	Normal
11	D&D W	Normal
12	DNH W	Normal
13	EMCO Energy Limited	Normal
14	Gujarat W	Normal
15	Madhya Pradesh W	Normal
16	Mahan	Normal
17	Maharashtra Inj	Normal
18	Mauda	Normal
19	Sasan UMPP	Normal
20	Vandana Vidyut	Normal
21	Vindhyachal	Normal
22	Chhatisgarh W	Low
23	D&D Inj	Low
24	DNH Inj	Low
25	Goa Inj	Low
26	Gujarat Inj	Low
27	Madhya Pradesh Inj	Low
28	Coastal Gujarat Power Limited	Low
29	NSPCL, Bhilai	Low
30	Sardar Sarovar Project	Low
31	Tarapur Atomic Power Station 3&4	Low

Slabs for PoC Losses - Southern Region (Apr'13 - Jun'13)			
SI.No.	Name of Entity	Slab w.r.t Weighted Avg	
1	Andhra Pradesh Inj	High	
2	Injection at Kolar*	High	
3	Kerala W	High	
4	Lanco-Kondapalli	High	
5	Simhadri 2	High	
6	Andhra Pradesh W	Normal	
7	Karnataka Inj	Normal	
8	Karnataka W	Normal	
9	Kudankulam	Normal	
10	Ramagundam	Normal	
11	SEPL+MEPL	Normal	
12	Tamilnadu W	Normal	
13	Goa Inj	Low	
14	Goa W	Low	
15	Kaiga	Low	
16	Kerala Inj	Low	
17	NLC	Low	
18	Pondicherry Inj	Low	
19	Pondicherry W	Low	
20	Tamilnadu Inj	Low	
21	Vallur	Low	

^{*} On Account of HVDC Talcher - Kolar Losses